

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/131/2013

Date: 01.10.2013

The following officers of Civil Judge Cadre, who were appointed on the post of Civil Judge (Junior Division) & Judicial Magistrate vide Government Order No.F.19(1)Judl./2007 dated 24.05.2011 on probation for a period of two years, are hereby confirmed from the date of their joining the service as shown against their names:-

S.NO.	NAME OF OFFICERS Shri/Smt./Ms.	DATE OF JOINING
1	MAHESH KUMAR	01.06.2011
2	MS. DEEPA SHARMA	01.06.2011
3	SMT. SAROJ SINWAR	01.06.2011

The period spent on probation shall be taken into account for grant of Annual Grade Increment(s).

BY ORDER,



REGISTRAR GENERAL